Serial No. 507 Advance List

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

LPAW No. 129/2010

c/w LPA Nos. 166/2010 and 168/2010

Nazir Ahmad Wani

..... Appellant(s)

Through: -

Mr Taha Khaleel, Advocate (Through Video Conference from High Court Wing, Srinagar)

V/s

State of JK & Ors.

..... Respondent(s)

Through: -

Mr Sajjad Ashraf, Government Advocate. (Through Video Conference from High Court Wing, Srinagar)

## **CORAM:**

Hon'ble Mr Justice Ali Mohammad Magrey, Judge (On Video Conference from Srinagar Wing) Hon'ble Mr Justice Vinod Chatterji Koul, Judge (On Video Conference from Jammu Wing)

> ORDER 11.06.2020

Since in the capacity of Senior Additional Advocate General, I have appeared in the matter, therefore, this Bench is not in a position to hear this matter.

Registry to list this matter on  $6^{th}$  of July, 2020, before a Bench of which one of us (*Magrey*, *J*) is not a member.

Registry to send copy of this order to the learned appearing counsel for the parties through *e-mail*.

(Vinod Chatterji Koul) Judge (Ali Mohammad Magrey) Judge

SRINAGAR: 11.06.2020 "Hamid"